

From,

**The Registrar General,
High Court of Judicature at
Allahabad.**

To,

**The Director,
Judicial Training & Research Institute, U.P.,
Vineet Khand, Gomti Nagar,
Lucknow.**

No. 44/Admin.(Services)/2025 Dated: Allahabad: January 25, 2025

Subject: Regarding nomination for Online Refresher Course regarding the proceedings under the Negotiable Instruments Act, 1881 for all the Judicial Officers of Civil Judge (J.D.) Cadre, Civil Judge (S.D.) Cadre and Presiding Officers of Special Courts of N.I. Act of State of Uttar Pradesh in compliance to the directions of Hon'ble Court's order dated 13.12.2024 in Application under Section 482 No. 37741 of 2024, Saket Bihari Vs State of U.P. and Another on January 27, 2025 at 4:30 pm onwards through video conferencing.

Sir,

With reference to Institute's letter no. JTRI/2025-2075 dated 23.01.2025 on the above noted subject, I am directed to inform you that the Hon'ble Court has been pleased to approve the proposal of nomination for **Online Refresher Course** regarding the proceedings under the Negotiable Instruments Act, 1881 for all the Judicial Officers of Civil Judge (J.D.) Cadre, Civil Judge (S.D.) Cadre and Presiding Officers of Special Courts of N.I. Act of State of Uttar Pradesh, scheduled to be held on **January 27, 2025 at 4:30 pm** onwards through video conferencing and to nominate **all the Judicial Officers of Civil Judge (J.D.) Cadre, Civil Judge (S.D.) Cadre and Presiding Officers of Special Courts of N.I. Act** of State of Uttar Pradesh for participation in the same.

I am, therefore, to request you to kindly take necessary steps accordingly.

Yours sincerely,

sd/-
(Surender Kumar)
Registrar (J) (Services)
"For Registrar General"

No. 44(i)/Admin.(Services)/2025 Dated: Allahabad: January 25, 2025

Copy forwarded for information and necessary action to :

1. The Principal Secretary (Law) & L.R., Government of U.P., Lucknow.
2. **All the District & Sessions Judges** of U.P. with the request to kindly inform all the Judicial Officers of **Civil Judge (J.D.) Cadre, Civil Judge (S.D.) Cadre and Presiding Officers of Special Courts of N.I. Act** (at whichever Judgeships they are established and functional) accordingly.

sd/-
(Satish Kumar Pushkar)
Deputy Registrar (Services)
"For Registrar General"